

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.273 OF 2018

In the matter of:

Om Prakash Avulla

Appellant

Vs

Achala Gold Agritech Investments Ltd & Ors

Respondents

Mr P. Nagesh, Mr. Dhruv Gupta, Advocates for appellant.

Mr Ankit Roopanwal, Ms Sudakshina, Advocates for Respondents.

With

COMPANY APPEAL (AT) NO.311 OF 2018

In the matter of:

U.V. Hari Prasad Raju & Ors

Appellant

Vs

Achala Gold Agritech Investments Ltd & Ors

Respondents

Mr Ankit Roopanwal, Ms Sudakshina, Advocates for Appellant.

Mr P. Nagesh, Mr. Dhruv Gupta, Advocates for Respondents.

ORDER

31.07.2019- Due to paucity of time, the appeals could not be taken up. Let

both the appeals be posted for hearing on **30th August, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn